

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI  
Tis Hazari Courts

ORDER

On attaining the age of superannuation **Ms. Rajeshwari W/o Sh. Brajesh Kumar**, Sr. Judicial Assistant, (E.C. No.-13356/82088283) shall retire from Government Service with effect from 31/01/2025 (Afternoon).

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)

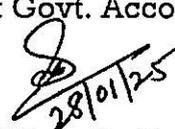
Delhi

No. 5299-5354 Admn. II/PF/Ret./2025

Delhi, Dated the 28 JAN 2025

Copy forwarded for information and necessary action to:-

- 1 The O/o the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, East District, KKD Courts, Delhi.
- 3 The Accounts Officer/Asst. Accounts Officer, Accounts Branch, East District, KKD Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of govt. accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, East District, KKD Courts, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Branch Incharge:- Vigilance & Litigation Branch, Central & East District, Delhi.
- 7 Dealing Assistants- ACRs (Admn-I), Seniority & Promotion- JA (Admn-II), Transfer & Posting (Admn-II)/ District Central, THC, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, East District, KKD Courts, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Promotion Cell, Tis Hazari Courts, Delhi.
- 11 Layers Seat, Tis Hazari Courts, Delhi.
- 12 Dealing Official:- General Banch, Central District, THC, Delhi.
- 13 Dealing Official, Misc. Seat, Admn.II, Tis Hazari Courts, Delhi.
- 14 Dealing Official, Pension Cell, East District, KKD Courts, Delhi.
- 15 The District & Sessions Courts Employees Welfare Association: Delhi (Regd.), Room No. 28A, THC, Delhi.
- 16 **Ms. Rajeshwari W/o Sh. Brajesh Kumar**, Sr. Judicial Assistant/Reader in the court of Sh. Sanatan Prasad, Ld. DJ, East District, KKD Courts, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical hardware and software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.

  
Administrative Officer (Judicial), (Admn.II)  
O/o Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.